

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 181 OF 2017

Dated: 4th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Damodar Valley Corporation ... Appellant(s)
Vs.
BSES Rajdhani Power Limited & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushreee Bardhan

Counsel for the Respondent(s) : Mr. R.B. Sharma
Mr. Mohit Mudgal for R-1 & R-2
Mr. Ravin Dubey for R-6
Mr. Rajiv Yadav for R-7

ORDER

List the matter for hearing on **26.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/kt

**(Justice Manjula Chellur)
Chairperson**